

STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE THIRD QUARTER ENDING, 2020.

Sl. No.	Name of the Court	Opening Balance as on 01/07/2020	Institution from 01/07/2020 to 30/09/2020	Disposal from 01/07/2020 to 30/09/2020	Pendency at the end of September, 2020
1.	HIGH COURT OF SIKKIM	04	--	-	04

Prepared by:

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 Darshana Gurung  
 ASSISTANT REGISTRAR (J)  
 HIGH COURT OF SIKKIM



Verified by:

*[Signature]*  
 20/10/2020  
 DEPUTY REGISTRAR (Judl)  
 High Court of Sikkim  
 Gangtok

